

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4700
ANSWERED ON:07.08.2009
POWER AGREEMENT WITH NEIGHBOURING COUNTRIES
Ahir Shri Hansraj Gangaram;Haque Shri Sk. Saidul

Will the Minister of POWER be pleased to state:

(a) whether the Government has signed any agreement with the neighbouring countries for power generation during the last three years and the current year; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b) : In July, 2006, India and Bhutan signed an agreement on Cooperation in Hydropower wherein it was agreed that India would develop 5,000 MW of hydropower in Bhutan for export to India by 2020. This target was formally revised to 10,000 MW by signing a Protocol to the aforesaid agreement in March, 2009, which also provides for undertaking mutually agreed projects through JVs. In July, 2007, India and Bhutan signed an agreement to implement the 1200 MW Punatsangchhu-I Hydroelectric Project under the Inter-governmental Authority Model.

Satluj Jal Vidyut Nigam Limited (SJVN) participated as an IPP against International Competitive Bidding invited by Government of Nepal for development of Arun-III Hydro Power Project and was allotted the project. MoU for the execution of Arun-III Hydro Power Project (402 MW) in Nepal was signed between Government of Nepal represented by Ministry of Water Resources and SJVN on 2nd March, 2008.